

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**The Consultant Judicial,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.**

No: JKPCC/NGT/OA 1362/26/ 2037

Date:- 09-02-2026

Sub:- Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 18-11-2025 passed in OA No. 1362 of 2024 titled "Raja Muzaffar Bhat Vs UT of Jammu and Kashmir & Ors".

Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi **order dated 18-11-2025 passed in OA No. 1362 of 2024 titled "Raja Muzaffar Bhat Vs UT of Jammu and Kashmir & Ors"**, the report of the J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

Encl:- As Above.


(Dr. R. Gopinath) IFS
Member Secretary
J&K PCC



142
Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi

Original Application No. **1362 of 2024**

IN THE MATTER OF

**“Raja Muzaffar Bhat V/s UT of Jammu &
Kashmir & Ors.”**

Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 18.11.2025 passed in O.A No. 1362 of 2024 titled “Raja Muzaffar Bhat V/s UT of Jammu & Kashmir & Ors.”.

Background:

That the Hon'ble National Green Tribunal vide Notice dated **18-11-2025** in **OA No. 1362 of 2024** directed as follows: -

“In the meanwhile, it will be open to the respondent-J&K PCC to file further report.”

Status Report:

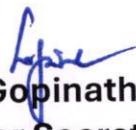
In compliance of the directions issued by Hon'ble National Green Tribunal Principal Bench New Delhi, dated **18-11-2025** in **OA No. 1362 of 2024**, the report of the J&K Pollution Control Committee is as follows:

1. That a three member committee comprising of Divisional Officer J&K PCC Samba North, Divisional Officer J&K PCC Udhampur and TO to Regional Director J&K PCC Jammu was directed to share a fresh status report vide this office No. JKPCC/Sc./OA-1362/2024/26/2115-2118; dated: 23.01.2026 **(Copy enclosed as Annexure 1).**
2. That the committee has submitted its report vide No. PCC/DO/SN/2026/344-45; dated: 28.01.2026 **(Copy enclosed as Annexure 2).**

3. That the report of the committee indicates that the closure of the 04 no. of units was not based on violation w.r.t throwing of muck into the river Chenab. However, the closure orders were issued as the consent of the 04 units in question has got expired.

Prayer:

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.


**Dr. R. Gopinath, IFS
Member Secretary
J&K PCC**

**Jammu and Kashmir
Pollution Control Committee**
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1. **Sh Anil Sharma,**
Divisional Officer, J&KPCC Samba (North).
2. **Sh. S.K. Tripathi,**
Divisional Officer, J&KPCC Udhampur.
3. **Sh. Chander Singh Kotwal,**
TO to Regional Director, J&KPCC Jammu.

Most Urgent

No.: JKPC/Sc./OA-1362/2024/26/2115-2118

Date: 23-01-2026

Sub: O.A. 1362/2024 titled Raja Muzaffer Bhat V/s UT of J&K.
Ref: Hon'ble NGT directions dated 18.11.2025.

Sir,

With reference to the subject cited above, Hon'ble NGT has issued following direction in the matter of O.A 1362/2024 titled "Raja Muzaffer Bhat V/s UT of J&K" dated 18th November, 2025.

"In the meanwhile, it will be open to the respondent-J&KPCC to file further report, if required."

In the light of above, you are further advised to visit the area and share a fresh status report by or before **31-01-2026** as case is listed for hearing on 13-02-2026.

Yours sincerely,


Dr. R. Gopinath, IFS
Member Secretary

Copy to Regional Director, J&K PCC Jammu for information and requested to issue necessary instructions for expeditious and timely reply.

Member Secretary
J&K Pollution Control Committee,
Jammu.

No: - PCC/DO/SN/2026/344-45

Dated: 28 /01/2026

Subject: - OA 1362/2024, titled Raja Muzaffer Bhat V/s UT of J&K

Ref; Hon'ble NGT directions dated 18.11.2025.

Sir,

With reference to the subject cited above and in compliance with the directions of the Hon'ble National Green Tribunal (NGT) dated **18.11.2025**, passed in OA No. 1362/2024 titled *Raja Muzaffer Bhat vs. Union Territory of Jammu & Kashmir*, the matter was also discussed with the authorities of the Jammu & Kashmir Pollution Control Committee (JKPCC) in reference to JKPCC letter No. JKPCC/Sc./OA-1362/2024/26/2115-2118 dated 23.01.2026, regarding the reasons for the issuance of closure orders against some stone crushers operating in District Doda. In this regard, the committee has already submitted the reports vide no PCC/DOSN/2025/246-47, dated 13.08.2025 and PCC/DOSN/2025/301-02, dated 10.11.2025. The details of the stone crushers against which closure orders have been issued are as under:

S.No	Name of the stone crusher	Closure order No, dated	Reasons for closure order
1	Riaz Stone Crusher Ghat Doda	160 JK PCC of 2025, dated 18.08.2025	Operation without valid consent and partially installed PCDs
2	Bhatsons Stone Crusher, Ghat Doda	159 JK PCC of 2025, dated 18.08.2025	Operation without valid consent and partially installed PCDs

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3	Shiva Stone Crusher, Ghat Doda	161 JK PCC of 2025, dated 18.08.2025	Operation without valid consent and partially installed PCDs
4	Wali Stone Crusher, village Dudwar Gandoh, Doda	118 JK PCC of 2025, dated 16.07.2025	Consent to this stone crusher was granted on project specific basis and the project has been completed. Thereafter the applicant has applied for consent on permanent stone crusher but site does not meet siting criteria required for installation of permanent stone crusher, and the case was refused vide no JKPCC/T/C/ 25/ 5258397, dated 02.05.2025, Closure was order issued

Committee Members;



Chander Singh Kotwal
TO to Regional Director
J&K PCC Jammu



S.K. Tripathi
Divisional Officer
J&K PCC Udhampur



Anil Sharma
Divisional Officer
J&K PCC Samba-North

Copy to: Regional Director, J&K Pollution Control Committee Jammu for information.